

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 27th April, 2023.

No. LJ (A) 43/2018/32 - The Governor of Meghalaya is pleased to appoint Miss Ajungla Thungwa, Government Advocate (P) as Government Advocate of Meghalaya, with immediate effect and until further order.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

Memo No. LJ (A) 43/2018/32-A,
Copy forwarded to:-

Dated Shillong, the 27th April, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
- ✓ 2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong.
5. The Treasury Officer, Shillong South Treasury.
6. Advocate concerned.
7. Law (B) Department, Shillong.
8. DEO, Law Department.
9. Guard file.

By order etc...


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.

OFFICE OF THE ADVOCATE GENERAL
MEGHALAYA, SHILLONG

Date of Receipt 11/05/23

Sl. No. 155

D.A. VL